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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.24/BB/2018	-	For hearing	252(3)	M/s Protocol Informatics Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
14.	ASHOK.A.DESHPANDE ADVOCATE 9448634186	PETITIONER	

ORDER

Counsel for Petitioner is present. Await report from ROC-Karnataka, Bangalore.

List it on 14/03/2018.


Member (T)


Member (J)